

NATIONAL LEGAL SERVICES AUTHORITY

F. No. L/34/2018/NALSA
Dated: 16th December, 2019

To

The Member Secretary
All State Legal Services Authorities.

Sir/Madam,

As approved by Hon'ble Mr. Justice N.V. Ramana, Judge, Supreme Court of India & Executive Chairman, National Legal Services Authority, National Lok Adalats will be held on 2nd Saturdays of February, April, July, September and December during the year 2020 on all subject matters. His Lordship has also directed that wide publicity of the National Lok Adalats, including advertisement in Newspapers, shall be given by the State Legal Services Authorities. A Schedule for National Lok Adalats to be held in the year 2020 is as under:

S. No.	Month	Dates
1.	February	08/02/2020
2.	April	11/04/2020
3.	July	11/07/2020
4.	September	12/09/2020
5.	December	12/12/2020

2. The following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalats:

Pre-litigation:

- (i) NI Act cases under Section 138;
- (ii) Money Recovery cases;
- (iii) Labour disputes cases;
- (iv) Electricity and Water Bills cases (excluding non-compoundable);
- (v) Maintenance Cases;
- (vi) Others (Criminal Compoundable and other Civil disputes)